

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
AHMEDABAD
Court 2**

IA 348 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2021**

Name of the Company: Devesh Agrawal
V/s
Kuldeep Verma RP of K S Oils Ltd & Anr

IA for Directions.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

Learned Lawyer Ms. Megha Jani appeared for the Applicant.

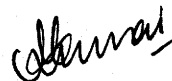
Learned Lawyer Mr. Sanjay Bhatt appeared for the RP.

Learned Lawyer for the Applicant sought an adjournment on the ground that the matter is leading by the Learned Senior Counsel Mr. Mihir Thakore and he is not available today.

The prayer is allowed.

List the matter on 01.04.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 4th day of March, 2021.